



**Central Administrative Tribunal
Principal Bench, New Delhi**

**O.A. No.2652/2019
MA No. 684/2021**

This the 12th day of March, 2021

(Through Video Conferencing)

**Hon'ble Mr. A. K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

Smt. Bindhu P.V.
Age 53 years
W/o Shri B. Jayakumar
Now reverted to the post of Evaluator
Central Hindi Directorate,
Department of Higher Education
Ministry of Human Resources Development
New Delhi
r/o Q.No. 1061, Sector-12,
R.K. / Puram, New Delhi-110022

... Applicant

(through Advocate: Sh. Padma Kr. S.)

Versus

1. Union of India
Through Secretary,
Department of Higher Education
Ministry of Human Resources Development
New Delhi
2. Director
Central Hindi Directorate
West Block 7
R.K. Puram,
New Delhi-110066

... Respondents

(through Advocate: None)

ORDER (Oral)**Hon'ble Mr. R. N. Singh, Member (J):****MA 684/2021**

The present MA has been filed by the applicant seeking permission to withdraw the aforesaid OA.

2. Learned counsel for the applicant submits that during the pendency of the OA, the applicant has got regular promotion and accordingly, he wants to withdraw the present OA. The present MA is allowed to the extent that the applicant is allowed to withdraw the OA. Accordingly, the OA stands dismissed as withdrawn. No costs.

(R.N. Singh)
Member (J)

(A. K. Bishnoi)
Member (A)

ravi/daya/pinky/